

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 159.

Date: 28th February 2023

PUBLIC NOTICE

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (**Practice & Procedure Rule, 2011** framed under **NGT Act, 2010** for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid **in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi"**. The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of **National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161**, in person during the working hours. No further correspondence in this regard will be entertained.

Sl	Date	Subject Matter	Name & Address of the Complaint
1	17.01.2023	Action against illegal brick kiln functioning in Baniapur, Thana no. 124, Bhithi Sahabuddin, plot no. 2074, Saran, Chapra.	Sh. Animesh Ikshit Thana no. 124, Bhithi Sahabuddin, Saran, Chapra.
2	31.01.2023	Submission of Minutes of 16 Meeting of the EAC for Industry-I sector held on 3 rd November-2022 w.r.t. modification and expansion of Ferro Alloy plant of M/s Bihar Foundry and Casting Ltd., Ramgarh Industrial Area, Ramgarh, Jharkhand	Sh. Rakesh Shrivastav, Environmental Activist H. No. 308, Near Durga Mandir, Tilli, Sagar
3	08.02.2023	Illegal running of petrol pump by Jay Maa Samleswari fuels, dealer code-192050 at-chicholi, prakashpur, Dist-bargarh odisha violating guidelines of PESO and explosive & collector Bargarh	Received from email address jho803325@gmail.com
4	15.02.2023	Running a illegal business of Scrap-Transforming from various iron scrap materials without Trade license and Pollution License by 06 persons(Ranjeet Kumar Shaw, Mahesh Shaw, Nandlal Shaw, Chhotelal Shaw, Sohanlal Shaw &	Sh. Vijay Kumar Singh s/o Late Subedar Singh R/o 11+12/3/1, K.T. Naskar Lane, Ghusauri, P.S. Malipanchghara, Dist - Howrah - 711107

		Rinku Shaw) from holding no. 11+12/1, K.T. Naskar Lane, Ghusuri, P.S. Malipanchghara, Dist - Howrah - 711107	
5	17.02.2023	Letter for necessary steps regarding an order passed by the Hon'ble Chief Justices of Calcutta High Court in WPA (P) No. 234/2021 order dated 22.11.2021 regarding protect the old and useful trees at Railways land known as Salt Golah area of Howrah.	Sh. Mrityunjay Kr. Singh Secretary, All Social Human Right Society at 12, Government Place (East), 1 st Floor, Kolkata - 700069
6	24.02.2023	Illegal dimping of toxic material, plastic, rubber, clothes, electrical waste from 50 yr old waste garbage dump, on Mission road, Bhatbandha in the middle of Purulia City by Purulia Municipality.	Sh. Max Galstaun, Generalk Secretary, All Bengal Chrian Association, Wilcox Bye Lane, Wilcox Road, Belguma, Purulia - 723101

Copy:

1. Website of NGT
2. Notice Board of NGT

Raja Chatterjee
(Raja Chatterjee)

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA